

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 57/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. Melronia Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Chetan Kapadia a/w	Advocates i/o	
2.	Tapan Deshpande a/w	Cyril Amarchand Mangaldas	
3.	Priya Patwa		

Common Order

CSA 55/230-232/NCLT/MB/MAH/2017

CSA 56/230-232/NCLT/MB/MAH/2017

CSA 57/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing tomorrow
i.e. 16.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)